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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA 1348/2003

New Delhi this the 22nd day of July, 2003

Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman (J)
Hon'ble Shri V.K. Majotra, Member (A)

- 1) Shri Shri K K Acharya
Working as Turner
MA13/91/493
- 2) Shri Shri C G Babu
Working as Fitter
MA13/139/
- 3) Shri Shri L V Bhalerao
Working as Fitter
MA13/158/0538
- 4) Shri Shri D V Wagle
Working as Fitter
MA13/132/0521
- 5) Shri Shri A S Tokekar
Working as Machinist
MA13/95/0521
- 6) Shri T R Kurmi
Working as Fitter
MA13/102/0501
- 7) Shri S Y Kadulkar
Working as Fitter
MA13/12/0427
- 8) Shri N. Gopinathan
Working as Turner
MA13/88/0490
- 9) Shri Radhakrishnan, P. N
Working as Jig Borer
MA13/83/0486
- 10) Shri G B Patel
Working as Borer
MA13/31/0631
- 11) Shri S. K. Sarkar
Working as Machinist
MA13/155/0537
- 12) Shri R. D. Patil
Working as Fitter
MA16/46/0783

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- 13) Shri D. S. Shaikh
Working as Turner
MA16/16/0755
- 14) Shri S. P. Deodhar
Working as Turner
MA16/52/0789
- 15) Shri S. D. Wani
Working as Turner
MA16/19/0758
- 16) Shri S. M. Patil
Working as Turner
MA16/95/0756
- 17) Shri J. Fernandes
Working as Turner
MA16/1/1190
- 18) Shri P. Krishnan
Working as Machinist
MA16/125/0010
- 19) Shri D. R. Pawar
Working as Turner
MA16/33/0771
- 20) Shri P. P. Javeri
Working as Borer
MA15/73/0667
- 21) Shri R. M. Raut
Working as Turner
MA15/61/0660
- 22) Shri P. G. Dengale
Working as Turner
MA15/28/0633
- 23) Shri D. S. Gawali
Working as Fitter
MA15/32/0637
- 24) Shri V. G. Bodakhe
Working as Turner
MA15/39/0643
- 25) Shri D. M. Gaikwad
Working as Machinist
MA15/05/0405
- 26) Shri P. D. Kodilkar
Working as Fitter
MA15/84/0628
- 27) Shri R. S. Ishwad
Working as Fitter
MA15/02/0614

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- 28) Shri T. B. Kadav
Working as Fitter
MA15/82/0672
- 29) Shri M. J. Mohandas
Working as Grinder
MA15/142/0870
- 30) Shri D. M. Pichke
Working as Fitter
MA15/115/0862
- 31) Shri B. B. Chinchkar
Working as Grinder
MA15/07/0617
- 32) Shri V. S. Ghag
Working as Turner
MA15/64/0108
- 33) Shri S. Mani, Mudaliar
Working as Examiner
MTD/09/1493
- 34) Shri L. S. Pillay
Working as Examiner (SK
MTD/02/1488
- 35) Shri A. S. Raut
Working as Turner
MTD/07/0112
- 36) Shri O. Madhavan Nair
Working as Millright
MM/36/1475
- 37) Shri P. T. Nawar
Working as Turner
MM/102/0117
- 38) Shri C. B. Choudhary
Working as Millright
MM/10/0902
- 39) Shri S. M. Shembekar
Working as Millright
MM/19/0911
- 40) Shri S. Das
Working as Machinist
MM/43/0527
- 41) Shri H. J. Patwardhan
Working as Grinder
TR/88/1251
- 42) Shri V. R. Kulkarni
Working as Grinder
TR/3/0785

(12)

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Working as Grinder
TR/88/1251
- 42) Shri V. R. Kulkarni
Working as Grinder
TR/3/0785

- 43) Shri M. V. Patil
Working as Fitter
TR/TT/1262
- 44) Shri G. U. Bhurke
Working as Grinder
TR/89/1252
- 45) Shri P. G. Paranjpe
Working as Turner
TR/43/0621
- 46) Shri V. Dhanpal
Working as Examiner
CQC/112/1372
- 47) Shri D. K. Shrivastav
Working as Examiner
TI/89/1349
- 48) Shri G. S. Shaikh
Working as Examiner
WI/62/1325
- 49) Shri T. V. John
Working as Examiner
WI/80/1341
- 50) Shri K. V. Kumar
Working as Examiner
WI/77/1339
- 51) Shri K. P. Deshmukh
Working as Examiner
TI/127/1385
- 52) Shri D. J. Zele
Working as Examiner
TI/126/1384
- 53) Shri D. P. Gore
Working as Examiner
TI/128/1386
- 54) Shri B. I. Shaikh
Working as Examiner
WI/124/1383
- 55) Shri G. K. Virle
Working as Examiner
WI/102/1362
- 56) Shri S. V. Rane
Working as Fitter
MA11/03/0575
- 57) Shri S. V. Kshatriya
Working as Turner
MA11/208/0110

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- 58) Shri K. Deotarse
Working as Turner
MA11/153/
- 59) Shri K. Pandav
Working as Turner
MA11/21/
- 60) Shri D. T. Desai
Working as Turner
MA11/150/0080
- 61) Shri S. G. Kulkarni
Working as Machinist
MA11/30/0159
- 62) Shri Kaladharan
Working as Machinist
MA11/13/0008
- 63) Shri P. H. Jadhav
Working as Turner
MA11/261/0134
- 64) Shri M. Sonar
Working as Turner
MA11/262/0135
- 65) Shri Ravindran
Working as Turner
MA11/156/0082
- 66) Shri B. Mutkekar
Working as Turner
MA11/35/0022
- 67) Shri V. Bhoir
Working as Turner
MA11/40/0027
- 68) Shri A. Chitnis
Working as Turner
MA11/94/0051
- 69) Shri D. S. Mahajan
Working as Machinist
MA11/68/0043
- 70) Shri B. D. Gupta
Working as Machinist
MA11/61/0168
- 71) Shri R. V. Veer
Working as Turner
MA11/232/0123
- 72) Shri R. N. Kazi
Working as Fitter
MA15/133/0873

- 73) Shri M. A. Disle
Working as Turner
MA11/67/0042
- 74) Shri V. S. Sadarvarte
Working as Grinder
MA12/32/0285
- 75) Shri V. S. Paithankar
Working as Machinist
MA12/165/0409
- 76) Shri N. V. Thakur
Working as Turner
MA16/21/0760
- 77) Shri Navale
Working as Machinist
MA16/49/0786

All Applicants are working as
High Scale Grade II, in the
Machine Tools Prototype Factory
Ambernath
Address for service for the Applicants
Datta Kripa Building, ground floor,
Gajanan Nagar, Wani Ali,
Kulgaon, Badlapur (E),
Dist Thane 421 503

... APPLICANTS

(None for the applicants)

VERSUS

- 1) Union of India, through
The Director General of
Ordnance Factories
Ordnance Factory Board,
10-A, S K Bose Road,
Calcutta 700 001
- 2) The General Manager
Machine Tools Prototype Factory
Ambernath
- 3) The Secretary
Ministry of Personnel Public
Grievances and Pensions
(Department of Personnel
and Training),
New Delhi

... RESPONDENTS

(By Advocate Sh.N.S.Mehta, learned senior counsel)

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O R D E R (ORAL)

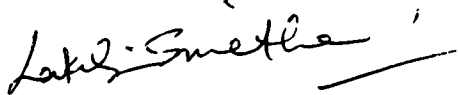
(Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman (J))

We note that the relevant facts and issues raised in the present application are similar to the issues raised in certain other cases which have been listed today that is OA No.687/2003, OA 688/2003 and OA 1559/2003 and one other case (OA No.1550/2003) which was listed on 21.7.2003 and disposed of.

2. The respondents are directed to send a copy of the order issued by them i.e. DG - Ordnance Factory Board dated 12.7.2003, if not already done, to applicant No.1, within two weeks from the date of receipt of a copy of this order.

3. In view of what has been stated above, we are of the view that the aforesaid order issued by the respondents covers the claim of the applicants in the present case also and accordingly the present OA has become infructuous. It is, therefore, disposed of. No order as to costs.


(V.K. Majotra)
Member (A)


(Smt. Lakshmi Swaminathan)
Vice Chairman (J)

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